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Title: Motion for withdrawal of the Securities Contracts (Regulation) Amendment Bill, 2005(Motion Adopted).

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to withdraw a Bill further to amend the Securities Contracts (Regulation) Act, 1956.

MR. SPEAKER: The question is:

"That leave be granted to withdraw a Bill further to amend the Securities Contracts (Regulation) Act, 1956. "

*The motion was adopted.*

SHRI P. CHIDAMBARAM: I withdraw the Bill.

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